

SPECIAL BENCH

O-128

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/511(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th DECEMBER, 2020, 10:30 A.M

Name of the Company	KCO ALUMINIUM LLP Vs. ELHARD MARKETING LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Mr. Bidyut Banerjee, Advocate
2. Md Dilawar Khan, Advocate
3. Mr. Sondwip Sutradhar, Advocate } for Operational Creditor

1. Mr. Sidhartha Sharma
2. Ms. Ujjaini chatterjee }.. Respondents

Order

1. Ld. Counsels for the Operational Creditor present as well as Ld. Counsels for the Corporate Debtor present.
2. Ld. Counsel appearing on behalf of the Corporate Debtor seeks time to file reply, time is granted. Reply shall be filed within 3 weeks from today and serves a copy in advance on the Ld. Counsel appearing on behalf of the Operational Creditor.
3. List this matter for final hearing and disposal on 17.02.2021.

Rajasekhar V.K.
Member (Judicial)